

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/214/2018
PETITION NUMBER : CP/49/2017
NAME OF THE PETITIONER(S) : HEMALATHA & ANOTHER
NAME OF THE RESPONDENT(S) : SRI SRIVATHSA PAPER MILLS PVT LTD
& 5 ORS
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

- 1. V. V. SIVAKUMAR
for DVA
ASSOCIATES
Counsel for Proposed Respondent, ARCL
- 2. R. VIDHYASHANKAR }
R. ASHOK KUMAR }
Counsel for Applicant/Petitioner

ORDER

Counsel for both the parties are present. Pleadings are complete. Matter is posted for arguments. Put up on 29.08.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk